

High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

Subject:- **Nomination of Secretaries to Committees of Hon'ble Judges.**

ORDER

No:- 371

Dated:- 18-6-2018

With a view to assist the Committees of Hon'ble Judges, the officers as shown here-in-below in Col-3 against each committee are hereby appointed as Secretaries to these Committees:-

S.No. (1)	Name of the Committee (2)	Secretary (3)
1.	Administrative Committee	Registrar General
2.	Finance Committee	Chief Accounts Officer
3.	Building and Infrastructure Committee	Assistant Registrar (Infrastructure) High Court (Main Wing)
4.	Committee for allotment of Chambers: a) Jammu Wing b) Srinagar Wing Note: Joint Registrar (Judicial), Jammu and Joint Registrar (Judicial), Srinagar shall continue to function as Secretaries to the Disciplinary Committees of the respective wings.	a) Registrar Judicial, Jammu b) Registrar Judicial, Srinagar
5.	Committee for High Court Staff	Registrar General
6.	State Court Management Systems Committee	Registrar Vigilance
7.	Committee to monitor the effective implementation of the various decisions /resolutions passed in the Chief Justices' Conference, 2016	Registrar General
8.	Committee for direct recruitment of District Judges.	Registrar General
9.	Committee to look after the affairs of J&K State Judicial Academy.	Director, J&K State Judicial Academy

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10.	Computer and e-Courts (e-Governance) Committee	CPC-e-Courts
11.	Sexual Harassment Probe Committee	(i) <u>For Jammu Wing :</u> Joint Registrar (Judicial), Jammu (ii) <u>For Srinagar Wing:</u> Joint Registrar (Judicial), Srinagar
12.	High Court Legal Services Committee	Already nominated
13.	Committee under Juvenile Justice Act	Director State Judicial Academy
14.	Rules Committee	Registrar Rules
15.	Mediation and Conciliation Committee	Registrar Vigilance
16.	Right to Information Committee	Joint Registrar (Adm.) Main Wing
17.	Committee to oversee progress of cases arising under J&K Pre-conception and Pre-natal Sex Selection / Determination (Prohibition and Regulation Act,2002).	Assistant Registrar (Statistical Section), Main Wing

Note: The Secretaries of the Hon'ble Committees shall convene the meetings of the Hon'ble committees as per the directions of the Chairman.

By order

(Sanjay Dhar)
Registrar General

No:- 11184-95/G.S Dated:- 18-6-2018

Copy to the:-

1. Principal Secretary to the Hon'ble the Chief Justice.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K.
4. Registrar Judicial, High Court Wing Jammu/Srinagar.
5. Registrar Rules, High Court of J&K, Srinagar.
6. Director, J&K State Judicial Academy, Srinagar.
7. Joint Registrar (Judicial), High Court of J&K Jammu/Srinagar.
8. CPC e-Courts, High Court of J&K for information and for uploading on the website.
9. Joint Registrar (Adm.), High Court of J&K, Main Wing, Srinagar.
10. Chief Accounts Officer, High Court of J&K, Srinagar.
11. Assistant Registrar (Infrastructure Section), High Court of J&K, Srinagar.
12. Assistant Registrar (Statistical Section), High Court of J&K, Main Wing, Srinagar.
..... for information and necessary Compliance.

Registrar General